

(19) 18

In the Central Administrative Tribunal

Principal Bench: New Delhi

1. OA No.1557/91 Date of decision: 01.12.1992.

Shri Amiya Kumar Behera & Others ...Petitioners

Versus

Union of India through T.C.A.R.

& Another ...Respondents

2. OA No.1558/91

Shri Bansh Narain Singh ...Petitioner

Versus

Union of India & Another ...Respondents

3. OA No.1559/91

Shri Radha Kanta Dey & Others ...Petitioners

Versus

Union of India & Another ...Respondents

4. OA No.1024/91

Dr. R.K. Pangasa ...Petitioner

Versus

Union of India & Another ...Respondents

5. OA 1025/91

Dr. A.C. Srivastava ...Petitioner

Versus

Union of India & Another ...Respondents

6. OA No.1026/91

Dr. A.K. Pandey & Others ...Petitioners

Versus

Union of India & Others ...Respondents

Coram:-

The Hon'ble Mr. Justice V.S. Malimath, Chairman

The Hon'ble Mr. J.K. Rasgotra, Member (A)

For the petitioners

Shri A.K. Bhardwaj and Shri
Bharat Sangal, Counsel.

For the respondents

Shri A.K. Sikri, Counsel.

Judgement (Oral)

(Hon'ble Mr. Justice V.S. Malimath, Chairman)

These matters now stand concluded by the judgement of the Supreme Court in Civil Appeal No. 2736 of 1991 between Dr. S.M. Ilyas & Ors. Vs. The Indian Council of Agricultural Research & Ors. As the principle of law has been laid down in the said decision, the benefit has to be given to every one to whom the said principle applies. Shri Sikri, learned counsel for the respondents rightly and fairly submitted that they are bound to extend the benefit of the said decision to whosoever among the petitioners becomes entitle to the said benefit on assessment of the relevant facts. In view of this clear position, nothing survives to be adjudicated upon in these proceedings except to make it clear that the benefit of the judgement shall be made available to every one who qualifies for such benefit, including the petitioners.

2. With these observations all the original

✓ Applications stand disposed of. No costs.

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3. Let a copy of this judgement be placed in all the case-files of these OAs listed together.

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(T.K. Rangotra)

Member (A)
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(V.S. Malimath)

Chairman

2012

Court Officer

Central Administrative Tribunal
Principal Bench, New Delhi
Faridkot House,
Copernicus Marg,
New Delhi-110001